

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-76-2020**

Chinedu Onyedinma

... Petitioner

Versus

State & Anr.

... Respondents

Shri T. George John, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 5 January 2021****P.C. :**

The applicant's counsel informs me that this petition has become infructuous. I, therefore, close the case as having become infructuous.

DAMA SESHADRI NAIDU, J.

NH